

ITEM NO.10                      Court No.1 (Video Conferencing)                      SECTION III

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).24950/2015

(Arising out of impugned final judgment and order dated 29-07-2015 in SCA No. 12084/2015 passed by the High Court Of Gujarat At Ahmedabad)

PARMAR SAMANTSINH UMEDSINH

Petitioner(s)

VERSUS

STATE OF GUJARAT

Respondent(s)

(WITH IA No. 194868/2019 - EXEMPTION FROM FILING O.T. and IA No. 194887/2019 - EXEMPTION FROM FILING O.T. IA No. 194867/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ ANNEXURES and IA No. 194885/2019 - STAY APPLICATION)

WITH SLP(C) No. 30635/2015 (III)  
(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 2/2015 and IA No. 2/2015 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

W.P.(C) No. 786/2020 (X)  
(FOR EX-PARTE STAY ON IA 72170/2020 and FOR EX-PARTE STAY ON IA 95984/2020)

Date : 24-11-2020 These matters were called on for hearing today.  
CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE A.S. BOPANNA  
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Petitioner(s)      Mr. Maninder Singh, Sr. Adv.  
                                 Ms. Ranjeeta Rohatgi, AOR  
                                 Mr. Prabhas Bajaj, Adv.  
                                 Ms. Samten Doma, Adv.

Mr. Anirudh Sharma, AOR

Mr. Kapil Sibal, Sr. Adv.  
Mr. Harin P. Raval, Sr. Adv.  
Mr. Aljo K. Joseph, Adv.  
Mr. Anando Mukherjee, AOR

**For Respondent(s)** M/s AP & J Chambers, AOR\*

Mr. Tushar Mehta, Ld. SG  
Mrs. Manisha Lavkumar , Sr. Adv.  
Ms. Aastha Mehta , Adv.  
Mr. Aniruddha P. Mayee, AOR

Mr. Maninder Singh, Sr. Adv.  
Ms. Jesal Wahi, AOR

Ms. Hemantika Wahi, AOR

Mr. Maulik Nanavati, Adv.  
Ms. Deepanwita Priyanka, AOR

**UPON hearing the counsel the Court made the following  
O R D E R**

**List these matters on 12.01.2021 (a non-miscellaneous day) for  
final disposal.**

**(SANJAY KUMAR-II)  
ASTT. REGISTRAR-cum-PS**

**(INDU KUMARI POKHRIYAL)  
ASSISTANT REGISTRAR**

***\*Appearance slip not submitted by the counsel***